



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. RC 4498 of 2022 Vaishali Natvarlal Thakkar (PAN: - AMJPT1242N) in the matter of SMS Techsoft (India) Ltd.

Recovery Certificate No. **RC 4498 of 2022** dated February 17, 2022 was drawn against **Vaishali Natvarlal Thakkar (PAN:-AMJPT1242N)** for a sum of **Rs.2,70,436/- (Rupees Two Lakh Seventy Thousand Four Hundred Thirty Six Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/SM/PP/2018-19/2458-2490 dated 29/03/2019 in the matter of SMS Techsoft (India) Ltd.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

10.02.2026
Ahmedabad



Pooja Dhingraa

RECOVERY OFFICER

पूजा ढिंगरा / Pooja Dhingraa
वसुली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
अहमदाबाद / Ahmedabad

पश्चिमी प्रादेशिक कार्यालय : सेबी भवन, पंचवटी पहली गली, गुलबाई टेकरा रोड, अहमदाबाद - ३८०००६.

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